

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 599/(MAH)/2017

CORAM:


Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2017

NAME OF THE PARTIES: M/s. Kamats Eateries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
35	Adv. Rubina Khan Foetis India Law	Advocate for Applicant	

ORDER

CSA 598/230-232/NCLT/MB/MAH/2017
CSA 599/230-232/NCLT/MB/MAH/2017
CSA 600/230-232/NCLT/MB/MAH/2017
CSA 601/230-232/NCLT/MB/MAH/2017
CSA 602/230-232/NCLT/MB/MAH/2017
CSA 603/230-232/NCLT/MB/MAH/2017
CSA 604/230-232/NCLT/MB/MAH/2017
CSA 605/230-232/NCLT/MB/MAH/2017
CSA 606/230-232/NCLT/MB/MAH/2017
CSA 607/230-232/NCLT/MB/MAH/2017

Company Applications are allowed, vide separate order .

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)